

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 1847 of 2015

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

05/Dated: 26th June, 2020

Heard learned counsel for the parties through V.C.

At the request of the learned counsel for the State, put
up this case on 7th July, 2020.

(Deepak Roshan, J.)

Amardeep/